

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 343
ANSWERED ON FRIDAY THE 10TH AUGUST, 2018/
SHRAVANA 19, 1940 (SAKA)**

CSR FUNDS

QUESTION

***343. SHRI BHEEMRAO B. PATIL:**

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) the details of the funds utilised and unutilised along with the major activities/ programmes undertaken by various public sector and private sector companies under Corporate Social Responsibility (CSR) during the last three years in the country, State/UT-wise including Telangana, Maharashtra and Jharkhand;

(b) whether some companies utilize CSR funds for their employees, transport facilities, beautification of the area, providing better facilities in schools and hospitals and maintaining public relations;

(c) if so, the details thereof; and

(d) the steps taken/proposed to be taken by the Government to ensure proper utilisation of CSR funds as per rules?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

(SHRI PIYUSH GOYAL)

(श्री पीयूष गोयल)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 343* FOR 10TH AUGUST, 2018 REGARDING
CORPORATE SOCIAL RESPONSIBILITY FUNDS.**

(a) to (d): Every company including public and private sectors companies having net worth of Rs. 500 crore or more or turnover of Rs. 1000 crore or more or net profit of Rs. 5 crore or more during the immediately preceding financial year is liable to spend at least 2% of the average net profits of the company made during the three immediately preceding financial years on CSR activities in areas or subjects specified in Schedule VII of the Companies Act, 2013 (Act). Moreover, according to Rule 4(5) of the Companies (CSR Policy) Rules, 2014, the CSR projects or programmes or activities that benefit only the employees of the company and their families shall not be considered as CSR activities in accordance with section 135 of the Act. Whenever, violation of CSR provision is reported, the Registrar of Companies initiates action against such non-compliant companies after due examination of records. For the FY 2014-15, prosecution against 254 companies were sanctioned out of which 33 companies have filed applications for compounding. In addition to this, the Ministry has established Centralized Scrutiny and Prosecution Mechanism in April, 2018 for the financial year 2015-16 onwards on pilot basis for enforcement of CSR provisions. Based on inquiry, preliminary notices have been issued to 272 companies. The details of Corporate Social Responsibility (CSR) expenditure Public sector and Private sector companies-wise, Sector-wise and State/UT-wise including Telangana, Maharashtra and Jharkhand for the years 2014-15, 2015-16 and 2016-17 are at Annexure A & B.

ANNEXURE-A**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 343*****Details of CSR Expenditure PSUs and Non-PSUs**

Financial Years		2014-15		2015-16		2016-17*	
Sl. No.	Company Type	No. of companies reported for CSR	CSR Expenditure (in Rs. Crore)	No. of companies reported for CSR	CSR Expenditure (in Rs. Crore)	No. of companies reported for CSR	CSR Expenditure (in Rs. Crore)
1	PSUs	315	2673.85	397	4163.09	132	1325.83
2	Other Companies	14629	6890.92	18787	9664.77	6154	3393.17
	Total	14944	9564.77	19184	13827.86	6286	4719.00

*Filings up to 30.11.2017 have been factored

SECTOR-WISE CSR EXPENDITURE FOR FY 2014-15, FY 2015-16 AND FY 2016-17

CSR Expenditure (In Rs. Crores)				
Sl. No.	Sectors	2014-15	2015-16	2016-17**
1	Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2,382.27	4,330.21	1,201.37
2	Education/ Differently Abled/ Livelihood	3,021.47	4,689.81	1,605.05
3	Rural development	1,031.02	1,327.57	628.56
4	Environment, Animal Welfare, Conservation Of Resources	812.31	901.80	306.68
5	Swachh Bharat Kosh	94.52	323.24	89.35
6	Any Other Funds	272.58	322.63	137.70
7	Gender equality / Women empowerment / Old age homes / Reducing inequalities	172.63	331.50	122.60
8	Prime Minister's National Relief Fund	211.04	206.08	109.81
9	Encouraging Sports	53.36	134.76	51.73
10	Heritage Art and Culture	113.62	114.90	49.64
11	Slum Area Development	101.07	13.60	1.97
12	Clean Ganga Fund	4.64	32.52	22.97
13	Other Sectors (Technology Incubator And Benefits To Armed Forces, Admin Overheads and others*)	1,294.24	1,099.24	391.57
	Total Amount (in Rs. Crore)	9,564.77	13,827.86	4,719.00

* not specified

**Filings up to 30.11.2017 have been factored

ANNEXURE B

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 343*
STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15, FY 2015-16 AND 2016-17**

Sl. No.	State/ UT	CSR Expenditure (In Rs. Crores)		
		2014-15	2015-16	2016-17*
1	Andaman & Nicobar Islands	0.29	0.54	0.07
2	Andhra Pradesh	403.91	1,220.54	101.69
3	Arunachal Pradesh	11.03	1.49	7.98
4	Assam	133.07	166.81	38.28
5	Bihar	36.20	108.15	36.90
6	Chandigarh	1.73	5.08	4.17
7	Chhattisgarh	158.89	236.22	14.85
8	Dadar & Nagar Haveli	2.54	12.03	1.65
9	Daman & Diu	20.05	2.13	0.83
10	Delhi	214.24	468.18	229.87
11	Goa	26.60	30.25	10.54
12	Gujarat	296.53	550.98	152.04
13	Haryana	176.29	364.22	107.87
14	Himachal Pradesh	9.30	51.71	10.57
15	Jammu & Kashmir	40.57	103.02	27.83
16	Jharkhand	75.86	115.70	24.24
17	Karnataka	382.79	730.64	202.71
18	Kerala	64.30	129.24	50.94
19	Lakshadweep	0.00	0.30	0.00
20	Madhya Pradesh	137.15	178.94	213.48
21	Maharashtra	1,372.34	1,810.45	702.37
22	Manipur	1.57	5.93	6.03
23	Meghalaya	3.52	3.86	2.99
24	Mizoram	1.03	1.08	0.08
25	Nagaland	1.11	0.95	0.45
26	Odisha	249.50	604.26	191.43
27	Pondicherry	1.81	6.31	3.71
28	Punjab	53.86	68.17	20.17
29	Rajasthan	271.36	472.46	84.99
30	Sikkim	1.03	1.90	2.12
31	Tamil Nadu	498.89	597.60	202.53
32	Telangana	94.89	248.57	64.56
33	Tripura	1.16	1.47	0.60
34	Uttar Pradesh	138.64	406.93	120.34
35	Uttarakhand	69.99	71.50	30.74
36	West Bengal	178.61	399.89	121.12
37	Pan India**	4,434.12	4,650.39	1,928.26
	Grand Total	9,564.77	13,827.86	4,719.00

*Filings up to 30.11.2017 have been factored.

** Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
